

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

**Excise Stay Application No.70074 of 2019
In
Excise Appeal No.70098 of 2019**

(Arising out of Order-in-Original No.17-26/Commr/VNS/2018 dated 24/09/2018 passed by Commissioner, GST & Central Excise, Varanasi)

Commissioner of CGST & Central Excise, Varanasi

.....Appellant

VERSUS

M/s HINDALCO Industries Ltd.,

.....Respondent

Renukoot, Sonebhadra

APPEARANCE:

None for Appellant

Shri Sandeep Kumar Singh, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 21 June, 2019

DATE OF DECISION : 21 June, 2019

ORDER

The appeal and stay application is rejected. For order, see order dated 21 June, 2019 in Excise Appeal No.70079 of 2019.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**